

Annexure 3

Name of the Corporate Debtor : M/s Veensons Energy Systems Pvt Ltd (Under Liquidaiton) Date of Commencement of CIRP: 19-06-2017 List of Creditors as on 17.12.2025

List of secured financial creditors(other than Financial Creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Identification	Details Of Claims Received		Details of Claim Admitted					% of Voting Share in CoC	Amount of Contigent Claim	Amount of any Mutual Dues that may be set off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks if Any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security interest	Amount Covered by Guarantee	Whether Related Party						
1	STATE BANK OF INDIA		16-Apr-18	65,10,68,647	63,43,61,647	Finance claim Secured against Fixed assets and Current Assets for disbursing term loan and working capital / CC facility to the CD			No	62.73	0	0	1,67,07,000		
2	INDUSTRIAL DEVELOPMENT BANK OF INDIA		18-Apr-18	35,27,95,741	35,27,95,741	Finance claim Secured against Current Assets for disbursing working capital and CC facility to the CD			No	34.89	0	0	0	-	
3	TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LTD		24-Mar-18	2,41,29,582	2,41,29,582	Finance claim Secured against Fixed assets for disbursing term loan for fixed assets purchase by CD			No	2.39	0	0		-	
	Total			1,02,79,93,970	1,01,12,86,970					100.00			1,67,07,000	-	